

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 505 OF 2019 IN  
APPEAL NO. 116 OF 2019 &  
IA NO. 588 OF 2019**

**Dated : 27<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Distribution Company Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anup Jain  
Ms. S. Rama

Counsel for the Respondent(s) : Mr. Sajan Poovayya, Sr. Adv.  
Mr. Ramnany Kumar  
Mr. Manpreet Lamba for R-2

**ORDER**

Tag to Appeal No. 155 of 2019.

List the IA for hearing on **01.10.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**